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Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 09th June, 2020.

**NOTIFICATION**

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint Shri Javed Iqbal Wani, to be a Judge of Common High Court for the Union territory of Jammu and Kashmir and Union territory of Ladakh with effect from the date he assumes charge of his office.

*MVP*  
*9/6/2020*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
Minto Road, New Delhi.